

Reliance General Insurance Company Ltd.**Add-On/ Clause Wording under Standard Fire and Special Perils Policy****Leak search / finding cost Clause:**

The Insurer shall indemnify the insured in respect of reasonable leak search costs.

The costs for leak search shall include the costs incurred for:

- (a) hydrostatic testing, ultrasonic , acoustic or similar testing including the cost of all materials used including but not limited to leasing special apparatus and the cost of the operation and transport of such apparatus,
- (b) Earthwork in trenches necessary in the search for and repair of leaks, e.g. excavation, uncovering of the pipeline, backfilling.

However such costs will be payable only following an identifiable loss.

UIN - IRDAN103A0038V01201718